## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/431/ (IB)/2017

NAME OF THE PETITIONER(S)

: SSA & COMPANY

NAME OF THE RESPONDENT(S)

: NAG YANG SHOES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. PARTHASARATHY Counsel for Petitiones S. Paning

2. M. JANGEETHA Counsel For Respondent M. Jymb

## **ORDER**

Mr.S.Parthasarathy, Counsel for the petitioner present. Ms.M.Sangeetha, Counsel for the respondent present. The Counsel for both the parties are directed to keep their clients present before this Bench on the next date of hearing and also bring the relevant record in relation to the outstanding payment. At request time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(Ch.MOHD SHARIF TARIO) MEMBER (JUDICIAL)

hv